

File No. LAW-Estt/102/2021-10-Department of Law, Justice and Parliamentary Affairs

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfers and Postings.

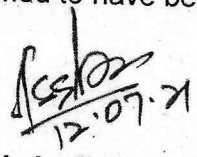
Order No: 143 -JK (LD) of 2021.
Dated : 12 - 07 - 2021.

In partial modification to Order No. 133-JK(LD) of 2021 dated 02-07-2021, in the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Rakesh Kumar Nargotra, Assistant Legal Remembrancer presently posted in the office of Principal Chief Conservator of Forest holding additional charge of the office of Controller, Drug and Food Organization, J&K Jammu is transferred and posted in the office of Controller, Drug and Food Organization, J&K Jammu on full time basis;
2. Ms. Roopali Sharma, Associate Law Officer under orders of transfer in the office of Controller, Drug and Food Organization, J&K Jammu shall continue in the Directorate of Industries and Commerce, Jammu till further orders; and
3. Mr. Waseem Mohd Dar, Assistant Law Officer under orders of transfer in the office of Conservator of Forests, North Circle, Sopore shall continue in the Directorate of School Education, Kashmir till further orders. However, he shall, in addition to his own duties, look after the litigation work of the office of Conservator of Forests, North Circle, Sopore.

The above officer/officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order.


(Ashish Gupta)
Additional Secretary to Government.

No:- LAW-Estt/102/2021-10.

Dated:- 12 - 07 - 2021.

Copy to the:-

1. Principal Chief Conservator of Forest, J&K Jammu.
2. Director, Industries and Commerce, Jammu.
3. Controller, Drug and Food Organization, J&K Jammu.
4. Conservator of Forest, North Circle Sopore.
5. Director, School Education, Kashmir.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Incharge Website.
9. Concerned Officials for compliance.
10. Order file.